

SECURITIES APPELLATE TRIBUNAL, MUMBAI

DAILY BOARD FOR 10.03.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11.00 A.M.								DELIVERY JUDGMENT
<u>CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, DR. C.K.G. NAIR, HONLE MEMBER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER</u>								
1.	A. NO. 576-2020	Anil Mittal	Mr. Ravichandra Hegd ei/b Parinam Law Associates	SEBI	Ms. Rashi Dalmia, Advocate i/b ELP	Pronouncement		
<u>CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, DR. C.K.G. NAIR, HONLE MEMBER</u>								
2.	MA. NO. 304/2020 STAY APP AND A. NO. 290-2020	Shree Naman Securities and Finance Pvt. Ltd.	R V Legal	NSEIL	MKA & Co.	Pronouncement		
<u>CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER</u>								
AT 11.02 A.M.								
3	RA. NO. 03/2021 IN A. NO. 77/2021	PRANNOY ROY	DMD LAWS	SEBI		FOR ORDERS		
	RA. NO. 04/2021 IN A.NO.78/2021	RADHIKA ROY						
	RA. NO. 05/2021 IN A.NO.79/2021	RRPR HOLDING PVT. LTD.						
RAINTEIRIM								

	RA. NO. 06/2021 IN A.NO.80/2021	NDTV LTD						
AT 11.05 A.M.								
4	MA NO. 219/2021 IN A.NO.76/2021	IL & FS SECURITIES SERVICES LTD	CYRIL AMARCHAND MANGALDAS	SEBI		MA HEARING		MAINTERIM
<u>CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, DR. C.K.G. NAIR, HONLE MEMBER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER</u>								
AT 11.10 A.M.								
5	A.NO. 125-2021 and MA. NO. 199-2021 COD	Utilas Infrastructure Pvt. Ltd. And Others		SEBI		Admission		SINGLEBUYTRADE
AT 11.15 A.M.								
6	A. No. 126-2021 And Ma. No. 183-2021	Pradeep Kumar Jindal And Oathers		SEBI		Admission		LIMITATIONOPENOFFER

AT 11.20 A.M.								
7	MA. NO. 133-2021 (EXEMPTION APP) AND MA. NO. 134-2021 (COD) AND A. NO. 91-2021	Mr. RohanHosahally Ramakrishna		SEBI		Admission		ATLICDR
AT 11.25 A.M.								
8	MA.No. 56/2021 &A.No. 337/2020	Rajiv R. Kotia		SEBI	Mr. RavishekharPandey, Advocate i/b. The Law Point	Admission	22.01.2021	DISCLOSURESAST
9	MA.No. 431/2020 &A.No. 45/2021	ShilpaAmitKotia						
10	MA.No. 452/2020 &A.No. 46/2021	ShwetaDhavalKotia&Or s.						
AT 11.27 A.M.								
11	RA.No. 21/2019 in A. No. 176/2018 A/W	J V Stock Broking Pvt. Ltd	Mr. Ankur Kumar, Advocate-I/b EZY Laws	SEBI	Mr. MihirMody, advocate-I/b K. Ashar& Co- .A.No.176/2018 A.No.177/2018	RA HEARING	02.03.2021	JVSPFL
	A.No. 177/2018	SPFL Securities Limited						
	MA.No. 610/2019 in RA.No. 22/2019 in A.No 365/2017 A/W	JV Stock Broking Private Limited						
	A.No. 362/2017	SPFL Securities Limited						

AT 11.35 A.M.								
12	RA. NO. 02-2021 and MA. NO. 138-2021 IN A. NO. 211-2020	AMALENDU MUKHERJEE	Appellant in person	SEBI	Mr. Abhiraj Arora, - i/b elp	RA HEARING	05.03.2021	RACONSIDERATION
AT 11.37 A.M.								
13	100/2019	Manoj Kumar Singhal	Mr. Rakesh Puri, Advocate i/b. R. V. Legal	SEBI	Mr. Ravishekhhar Pandey, Advocate i/b. The Law Point	Admission/Final Disposal	11.2.2021	WTMNEESA
AT 11.40 A.M.								
14	32/2020 A/W	Bharat Kumar Doshi	Mr. Shourya Tanay, Advocate	SEBI	Mr. Kumar Desai, Advocate - K. Ashar	ADMISSION DISPOAL	16.2.2021	BHARATAJGA
	97/2020 A/W	Ajay S Bankda	Adv. AISHWARYA SHUBHANGI					
	98/2020	Jyoti Bankda						
	101/2019 A/W	Bharat Kumar Doshi	Mr. Shourya Tanay, Advocate					
	201/2019 A/W	Govind Das Pasari						
	306/2019 A/W	Avichal Kasliwal	Adv. AISHWARYA SHUBHANGI					
	445/2019 A/W	Syncom Healthcare Ltd. & Ors.						

	MA.No. 586/2019 &A.No. 533/2019 A/W	Ajay Bankda	Mr. Deepak Dhane, Advocate					
	MA.No. 662/2019 &A.No. 602/2019 A/W	AvichalKasliwal	Adv. AISHWARYA SHUBHANGI					
	MA.No. 663/2019 & A.No.603/2019 A/W	Govind Das Pasari						
	615/2019 A/W	Jagadish Prasad Bagaria						
AT 11.42 A.M.								
15	MA.No. 260/2019 & A.No. 199/2019	Mrs. JyotiVarajSethi	Mr. Aayush Kothari, Advocate i/b. M/s. Vishesha Law Services	BSE Ltd. &Ors	Mr. Tomu Francis, Advocate i/b. Khaitan& Co. for the R no.1. Mr. SachinChandarana, Advocate i/b. ManilalKher Ambalal & Co R no.2	Admission/Final Disposal	11.02.2021	BOJYOTI
AT 11.45 A.M.								
16	MA.No. 60/2020 & A.No.526/2019	Kratos Energy and Infrastructure Limited	Ms. AparnaWagle, Advocate i/b Alliance Law	SEBI AND	Mr. Kumar Desai, Advocate i/b The Law Point for R-1 Mr. Vishal Kanade, Advocate i/b MKA	Admission/Disposal BROKERFEEMs. AparnaWagle, Advocate i/b Alliance Law Mr. Kumar Desai, Advocate-	16.02.2021	KEIL

				ANR.	& Co. for R-2	RES. NO. 1 Mr. Vishal Kanade, Advocate- R. NO. 2 Rejoinder to be filed		
AT 11.47 A.M.								
17	618/2019	Victor Fernandes&Anr.	Appellants in person	SEBI &Ors.	Mr. Fredun De Vitre, Senior Advocate i/b K. Ashar& Co. for the R-1 None for the R-2, Mr. JanakDwarkadas, Senior Advocate i/b AZB & Partners for the R-3	Admission/Final Disposal	09.02.2021	WTMZOCD
AT 12.00 Noon								
18	L.No.619/2019	Aditi A Dalal		SEBI &Anr.	Mr. MihirMody, Advocate i/b K. Ashar& Co. for the R-1 Mr. P. N. Modi, Senior Advocate i/b The Law Point for the R-2	Admission/Final Disposal	02.03.2021	ADITIAD
AT 12.10 p.m.								
19	119/2020	Shripal Shares and Securities and Anr.	Ms. Rishika Harish, Advocate i/b. Mindspright Legal	SEBI	Mr. AnubhavGhosh, Advocate i/b The Law Point	Admission/Final Disposal	01.02.2021	AOWTMSUNTECK
	120/2020	DeendayalBohra	Mr. AdityaBhansali, Advocate i/b.					

	121/2020	Namdeo H More	MindsprightLegal					
	122/2020	Kishore BhikajiGiri						
	123/2020	KishorilalAmrutlalBissa						
	124/2020	ChiranjilalJayaramVyas						
AT 12.12 p.m.								
20	A.No. 230/2020	Choice Equity Broking Private Limited	Mr. PradeepSancheti , Senior Advocate i/b Mindspright Legal	NSEIL	Mr. Gaurav Joshi, Senior Advocate i/b MKA	Admission/Final Disposal	16.12.2020	UNDELIVEREDAO
AT 12.20 p.m.								
21	A.No. 241/2020	Anand Rathi Share & Stock Brokers Limited	Mr. KunalKatariya, Advocate i/b Mr. Harsh Keshariya, Advocate	NSEIL	Mr. Rahul Jain, Advocate i/b MKA & C	Admission/Final Disposal	05.01.2021	NSEPENALTY
AT 12.30 p.m.								
22	MA.No.479 /2020 (Exemption from filing certified copy) &	Ashav Advisory LLP	Mr. Darius Khambata, Senior Advocate i/b L&L Partners Litigation	SEBI &Ors.	Mr. Shyam Mehta, Senior Advocate i/b ELP for R-1	Admission/Final Disposal	08.01.2021	EXEMPTIONICDR

	&A.No. 434/2020				Mr. Karan Bhosle, Advocate i/b Vaish Associates for R-2 Mr. P.N. Modi, Senior Advocate i/b Khaitan& Co. for-3 Mr. Vishal Kanade, Advocate i/b MKA & Co. for R-4			
AT 12.32 p.m.								
23	A.NO. 136/2021	C & C Construction Ltd.	Ms. NidhiBajpai, Advocate i/b Rubina	BSE Ltd. &Anr.	Mr. Rashid Boatwalla, Advocate i/b. MKA & Co., Advocates for R-2	Admission/Final Disposal	25.02.2021	CCLTD